

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †1417
ANSWERED ON 07.12.2021

FUNDS GRANTED UNDER VARIOUS SCHEMES

†1417. SHRI JUGAL KISHORE SHARMA:
SHRIMATI RITI PATHAK:
SHRIMATI GEETA KORA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of amount of grant given to the State Governments of Madhya Pradesh, Jharkhand and Jammu and Kashmir during the last three years under various schemes of the Government;
- (b) whether the aforesaid grant was provided within the stipulated period;
- (c) if so, the details of the grants given till now, scheme-wise and year-wise; and
- (d) the details of the spending pattern of the aforesaid grant, area-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) State/UT-wise, scheme-wise and year-wise grants released under the schemes of Ministry of Panchayati Raj i.e Rashtriya Gram Swaraj Abhiyan (RGSA), Incentivization of Panchayats (IoPs) and Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA) to the State Governments/Administration of Madhya Pradesh, Jharkhand and Union Territory of Jammu and Kashmir during the last three years.

State /UT	RGSA (Rs. in crore)				IoP (Rs. in crore)				SVAMITVA* (Rs. in lakh)	
	2018-19	2019-20	2020-21	2021-22@	2018-19	2019-20	2020-21	2021-22@@	2020-21	2021-22@
Madhya Pradesh	62.79	85.48	71.42	47.11	2.53	2.35	0.05	3.63	47.69	0.00
Jharkhand	4.49	0.00	2.34	0.00	1.07	1.36	1.52	1.59	0.00	0.00
Jammu & Kashmir	25.06	6.19	25.00	40.00	0.08	0.05	0.60	0.36	0.00	0.00

*The scheme being implemented since 2020-21; @ Till 30.11.2021

@ @ Till 30.11.2021. Funds are released directly to the Panchayats with effect from 2021-22.

The release of grants under the RGSA Scheme are contingent upon timely receipt and approval of annual action plan, contribution of matching State share and utilization certificates of the previous grants. The release of grants under IoP and SVAMITVA Scheme are contingent upon timely receipt of utilization certificates of the previous grants (the amount under SVAMITVA was released first time as the scheme started from 2020-21).

(d) The sharing pattern of spending of grants under the Centrally Sponsored Scheme - Rashtriya Gram Swaraj Abhiyan (RGSA) is generally in the ratio of 60:40 between the Centre and State and the ratio is 90:10 for the North-eastern, Hilly States and the Union Territory of Jammu & Kashmir. It is 100% for all other Union Territories. The grants under RGSA is spent for strengthening Panchyati Raj Institutions (PRIs) in capacity building and training of the elected representatives and functionaries of the PRIs. The schemes of Incentivization of Panchayats (IoPs) and Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) are central sector schemes, the grants of which is 100% borne by the Centre. Under IoP Scheme, financial incentives are given to the good performing Panchyats at various level selected under the National Panchayat Awards competition held annually. The funds under SVAMITVA released to States are spent for various Information-Education-Communication (IEC) related activities for popularization of the SVAMITVA scheme in the State.
